

8

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 276/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	Anjan Mitra & Ors -VS- Rean Watertech Pvt Ltd		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SWAPNA CHOUBEY, IN
SIDHARTHA SHARMA

} Present


26/07/2017

26-07-2017 – CP No. 276/KB/2017 – Anjan Mitra & Ors Vs. Rean Watertech Pvt. Ltd.

O R D E R

The Ld. Lawyer on behalf of the petitioner is present. The respondent(s) are absent without taking any steps.

The Ld. Lawyer on behalf of the petitioner fairly submitted that the matter is under settlement. Hence, they prayed for shorter date.

Fix on 02-08-2017 for necessary orders.

Sd.

MANORAMA KUMARI
MEMBER(J)